

**IN THE COURT OF NATIONAL GREEN TRIBUNAL
OA NO. 271/2019**

IN THE MATTER OF:-

Bharat Batra, Division Minister
Indraprastha Vishwa Hindu Parishad ... PETITIONER

VERSUS

Govt. of NCT of Delhi ... RESPONDENTS

**JOINT INSPECTION REPORT OF MEAT SHOPS IN BLOCK-B,
WARD NO. 20-S, UTTAM NAGAR, NEW DELHI.**

Hon'ble National Green Tribunal vide order dated 16.04.2019 issued in OA No. 271/2019 in the matter of Bharat Batra, Division Minister, Indraprastha Vishwa Hindu Parishad Vs Govt. of NCT of Delhi has directed to furnish a joint factual and action taken report in respect of the illegal slaughter house and meat shops in Block-B, Ward No. 20-S, Uttam Nagar by the Dy. Commissioner of SDMC & Delhi Pollution Control Committee (DPCC).

Background/South DMC Policy:

1. As there is no slaughter house for poultry in Delhi, the slaughtering of poultry at the licensed meat shops is permitted under the Meat Shop Licensing Policy approved by the Corporation vide Resolution No. 245 dated 25.03.2013. The copy of the Meat Shop Licensing Policy highlighting the above provision is enclosed at **Annexure "A"** for reference. The matter of establishment of poultry slaughter house in Delhi

MS/54
29/5/19

comes under the ambit of Delhi Agricultural Marketing Board, GNCTD.

2. There had existed a slaughter house at Idgah, Near Sadar Bazar, Delhi for slaughtering of sheep/goats and buffaloes which was closed down and shifted to Ghazipur in 2009 in compliance of the directions of Hon'ble Supreme Court issued in the matter of Buffalo Traders Welfare Association Vs & Others (CWP No. 3769/1992).

3. At present, there is only one Municipal slaughter house in Delhi at Ghazipur for slaughtering of sheep & goats and buffaloes. The slaughtering capacity of Ghazipur slaughter House is 5000 animals per shift with the following details:

- a. 3000 Sheep/goats in Halal Section,
- b. 1500 Sheep/goats in Jhatka Section and
- c. 500 Buffaloes in Buffalo Section

The Ghazipur Slaughter House falls under the jurisdiction of East DMC who has allocated two shifts for slaughtering of animals for the meat shop keepers of Delhi. Thus, only 10,000 animals can be slaughtered every day in two shifts at Ghazipur slaughter house by the Meat shop keepers of Delhi.

4. As the existing demand of meat in Delhi is much more than the designated capacity of Ghazipur Slaughter House, illegal

slaughtering of animals is reported in various parts of Delhi to meet the public demand of meat consumption in Delhi.

5. In order to fulfil the existing demand of the meat in the city and also to control the illegal slaughtering of animals, there is a need for establishment of additional slaughter house in the city. A matter titled "Delhi Meat Merchant Association Vs Govt. of NCT of Delhi &Ors (W.P.(C) NO.1031 of 2013)" relating to establishment of additional slaughter house in Delhi is pending before the Hon'ble High Court wherein the then Director (Veterinary Services) of South DMC in his affidavit has justified the demand for construction of additional slaughter house in Delhi to prevent the illegal slaughtering of animals. The matter is still pending before the Hon'ble High Court. The copy of the affidavit filed by the then Director (Veterinary Services) is annexed as **Annexure "B"**.

6. There is no slaughter house for slaughtering of pigs in Delhi and about 800-1000 pigs per day are slaughtered in various residential areas in Delhi. The blood of these pigs flows in the sewer lines/drains causing water pollution. In compliance of the directions of Hon'ble Supreme Court issued in the matter "UP Bihar Nagrik Parishad Vs UOI (Special Leave Petition (Civil) No. 31328-29/2012. The DDA has allotted the land measuring about 10,000 sq. Meters at Ranikhera to North DMC for construction of pig slaughter house in 2014.

7. The meat shopkeepers in Block-B, Ward No. 20-S, Uttam Nagar do not slaughter their animals (sheep, goat and buffalos) at their shops but sometimes they sell the meat of sheep/goat/buffalo/buffalo calf at their meat shops which are illegally slaughtered in the other parts of Delhi as the Ghazipur Slaughter House does not meet the requirements of meat in Delhi as mentioned in the affidavit submitted by then Director (Veterinary Services) before Hon'ble High Court (**Annexure "B"**). Accordingly, the fine were recovered from the shopkeepers against selling of illegally slaughtered animals as per the Office Order no. 157/DVS/SDMC/2015 dated 30.11.2015 during the inspection of these shops. The copy of Office Order is annexed herewith as **Annexure "C"**. The detail of recovery of fine during last 6 months is furnished below in table no. 1:-

Table no. 1: Recovery of fine

Period (November, 2018 to April, 2019)	Fine recovered
November, 2018	Rs. 49500/-
December, 2018	Rs. 10000/-
January, 2019	Rs. 31500/-
February, 2019	Rs. 10000/-
March, 2019	Rs. 21000/-
April, 2019	Rs. 16000/-

8. That in addition to realisation of fine, 31 number of challans against the meat shopkeepers in Block-B, Uttam Nagar area during last 6 months have also been done who were found

violating the terms & conditions of the "Meat shop Licensing Policy" of South DMC.

Observations:

1. A joint inspection of the meat shops in Block-B, Ward No. 20-S, Uttam Nagar was conducted by the Deputy Health Officer & Deputy Director (Veterinary Services) of West Zone of South DMC and Sh. Anil Kumar Pal, Trainee Engineer of Delhi Pollution Control Committee (DPCC) on 29.04.2019.
2. There are following 22 meat shops in Block-B in Ward No. 20-S, Uttam Nagar:-

Sl. No.	Name of licensee	Address on which the license has been issued
1	SH. ANWAR KHAN	B-113, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
2	MOHD. MALWA	B-84, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
3	SH. FAHIM S/O SH. NAEEM	SHOP NO. 583, 584, J.J COLONY, UTTAM NAGAR
4	SH. ISHRAR AHMAD	B-583, 584, SHOP NO. 1, J.J COLONY, HASTSAL, UTTAM NAGAR
5	SH. IQBAL S/O SH. IBRAM	SHOP NO. 583, 584, J.J COLONY, UTTAM NAGAR
6	SH. HABIB AHMED	B-224, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR

7	SH. AMZAD KHAN	B-640, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
8	SH. SAJID KHAN	B-160, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
9	SH. BABLOO	B-610, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
10	MOHD. SULEMAN & DILAWAR	B-129, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
11	SMT. SHAFIKAN	B-135, J.J COLONY, HASTSAL, UTTAM NAGAR
12	SH. AZAD	B-83, J.J COLONY, HASTSAL, UTTAM NAGAR
13	SH. SHABBIR AHMED	B-133, J.J COLONY, HASTSAL ROAD, UTTAM NAGAR
14	SH. FURKHAN S/O SH. ABDUL AZIZ	B-161, J.J COLONY, UTTAM NAGAR, NEW DELHI
15	SH. HANIF S/O SH. RAFIQ AHMED	B-225, J.J COLONY, UTTAM NAGAR
16	SH. RAHAT ALI S/O SH. RAFIQ AHMED	B-611, J.J COLONY, UTTAM NAGAR
17	SH. AMIR KHAN S/O MOHD. ISLAM	B-130, J.J COLONY, HASTSAL, UTTAM NAGAR
18	SH. AZAD S/O SH. ANWAR KHAN	SHOP NO. B-131, J.J COLONY, HASTSAL, UTTAM NAGAR

19	SH. RAEES S/O SH. MEHBOOB	SHOP NO. B-114, J.J COLONY, HASTSAL, UTTAM NAGAR
20	SH. KAMAL HASAN S/O SH. AMJAD	SHOP NO. B-193, J.J COLONY, HASTSAL, UTTAM NAGAR
21	MOHD. ISHAHAK S/O WALI MUHAMMAD	SHOP NO. B-192, J.J COLONY, HASTSAL, UTTAM NAGAR
22	SH. AZAD S/O SH. ANWAR KHAN	SHOP NO. B-132, J.J COLONY, HASTSAL, B-BLOCK, UTTAM NAGAR

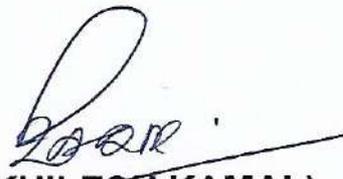
3. All above 22 meat shops are licensed meat shops and on being asked, the meat shopkeepers of all 22 meat shops showed the copy of their valid licenses issued by the South DMC. The copy of the licenses issued to above 22 meat shops by South DMC are enclosed as **Annexure "D"** collectively.
4. Out of above 22 meat shops, 03 shops are of buffalo meat whereas remaining 19 are of mutton, chicken and fish.
5. No illegal/unlicensed meat shop has found running by the team in the Block-B, Uttam Nagar area during inspection.
6. No insanitation in and around the meat shops was noticed during the inspection.

7. As per the conditions of Meat Shop Licensing Policy approved by the South Delhi Municipal Corporation, the meat was kept in the shops so as to avoid the public view.
8. No meat was found displayed outside the meat shops as mentioned in the complaint/letter of Bharat Batra, Division Minister, Indraprastha Vishwa Hindu Parishad.
9. No illegal slaughter house was found running in Block-B, Ward No. 20-S, Uttam Nagar during the inspection.
10. In the month of February, 2019, three unlicensed meat shops were noticed by the Department of Veterinary Services, West Zone. Accordingly, Closure notices were issued to these meat shops. The occupiers of these meat shops have submitted the undertakings in the Department of Veterinary Services, West Zone/SDMC mentioning that they have closed the shops. These shops were also checked by the team during inspection and no activity related to meat or meat products was noticed in these shops.
11. Six (06) Eating Houses/ cooked Meat Dhabas which were running without license in J.J Colony, Hastal, Uttam Nagar (on Police Station Uttam Nagar to MCD School Road) were sealed by the Public Health Department, West Zone on 29.10.2018 as these Eating Houses/Dhabas were running in a non-confirming area. These shops were also checked by the

team and found the shops in sealed condition at the time of inspection.


(Dr. SAURABH MISHRA)
Dy. Health Officer, West Zone

Dr SAURABH MISHRA
MBBS, M D
Dy Health Officer
West Zone


(Dr. AKHILESH KAMAL)
Dy. Director (VS), West Zone

Dr. AKHILESH KAMAL
Dy. Director (VS)
Deptt. of Veterinary Services
West Zone, S.D.M.C.


(ANIL KUMAR PAL)
Trainee Engineer
(Delhi Pollution Control Committee)